

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
21-06-2024 AT 10:30 AM**

**CP(IB) No. 63/9/HDB/2022
AND
IA (IBC) 1212/2023 in CP(IB) No. 63/9/HDB/2022
u/s. 9 of IBC, 2016**

IN THE MATTER OF:
PMC YM-Pharma Pvt Ltd

...Operational Creditor

AND

Krishna Premium Care Services LLP

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1212/2023

Learned Counsel Mr Anil Mukherji, for liquidator present through Video Conference.

Learned Counsel Ms Devangi, for respondent present through Video Conference.
Written submissions filed.

For brief hearing, matter adjourned to 12.07.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**